

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:168

ANSWERED ON:05.08.2010

TRAIN ACCIDENTS

Chowdhury Shri Adhir Ranjan;Mahajan Smt. Sumitra

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the rail accidents that took place during each of the last three years and the current year;
- (b) the details of the inquiries conducted so far;
- (c) the outcome of the inquiries conducted and reaction of the Railways thereto;
- (d) the details of loss of lives and property in these accidents alongwith the compensation paid to the victims; and
- (e) the steps taken by the Railways for ensuring passenger safety?

Answer

MINISTER OF RAILWAYS(KUMARI MAMATA BANERJEE)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 168 BY SHRIMATI SUMITRA MAHAJAN AND SHRI ADHIR CHOWDHURY TO BE ANSWERED IN LOK SABHA ON 05.08.2010 REGARDING TRAIN ACCIDENTS.

(a): The number of consequential train accidents, i.e., collisions, derailments, manned level crossing gate accidents, fire in train and other miscellaneous accidents during 2007-08, 2008-09, 2009-10 and the current year from April to 26th July, 2010, is as under:

Type of Accident 2007-08 2008-09 2009-10 2010-11
(1st April-26th July 2010)

Collisions 8 13 9 2

Derailments 100 85 80 22

Manned Level Crossing Gate Accidents 12 7 5 1

Fire in Train 5 3 2 1

Miscellaneous 4 7 4 -

Total 129 115 100 26

These accidents do not include incidents of trespassing by road users at unmanned level crossings.

(b) & (c): Each and every consequential train accident is enquired into either by the Commission of Railway Safety or Departmental Enquiry Committee depending upon severity of the accident. Out of the above mentioned 370 train accidents during 2007-08, 2008-09, 2009-10 and the current year from April to 26th July, 2010, 52 have been enquired into by the Commission of Railway Safety and the balance 318 by the Departmental Enquiry Committees. Findings of the Commission of Railway Safety and Departmental Committees are examined by the concerned departments of Indian Railways for compliance as deemed feasible and necessary action is taken.

(d): The details of loss of human lives in consequential train accidents other than incidents of trespassing at unmanned level crossings during 2007-08, 2008-09, 2009-10 and the current year from April to 26th July, 2010 are as under:-

Type of Accident	2007-08	2008-09	2009-10	2010-11
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Collisions	1	9	42	Nil
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Derailments	13	10	14	1
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Manned Level Crossing gate accidents	27	18	7	1
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Fire in Train	Nil	31	Nil	Nil
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Miscellaneous	2	12	1	Nil
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Total	43	80	64	2#
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This figure does not include deaths in following three unfortunate incidents:

(i) In the incident of derailment and collision of Jnaneshwari Express on 28.05.2010 in Kharagpur Division due to sabotage, 150 persons lost their lives. (ii) One person died due to derailment of Guwahati Kolkata Garib Rath on 08.07.2010 in Kokrajhar district of Assam due to sabotage. (iii) 65 persons lost their lives in the incident of rear-end collision of Uttar Banga Express with Vananchal Express on 19.07.2010 at Sainthia station, which is under investigation from all possible angles.

Loss of railway property in consequential train accidents during 2007-08, 2008-09, 2009-10 and the current year from April to 26th July, 2010, has been estimated to be Rs. 41.28 crore (approx.), Rs.59.70 crore (approx.), Rs.54.29 crore (approx.) and Rs.29.88 crore (approx.), respectively.

The compensation paid by the Railways in train accidents during 2007-08, 2008-09, 2009-10 and the current year from April to 26th July 2010, is Rs.121.37 lakh (approx.), Rs.218.94 lakh (approx.), Rs.265.81 lakh (approx.) and Rs. 47.87 lakh (approx.), respectively. In addition, an amount of Rs. 53.74 lakh (approx.), Rs. 659.63 lakh (approx.), Rs. 259.31 lakh (approx.) and Rs. 370.80 lakh (approx.) has also been paid as ex-gratia during the years 2007-08, 2008-09, 2009-10 and the current year, respectively.

(e): Safety is accorded the highest priority by Indian Railways and all possible steps are undertaken on a continuing basis by the Railways to enhance safety. These include timely replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signaling and interlocking systems, safety drives, greater emphasis on training of officials and inspections at regular intervals to monitor and educate staff for observance of safe practices. Safety devices introduced to prevent accidents include provision of Anti-collision Device (ACD), Train Protection and Warning System (TPWS), Block Proving Axle Counters (BPAC), Auxiliary Warning System (AWS), LED Signals and Vigilance Control Device (VCD), etc.